

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 14**

**IA No. 2059/23  
In  
CP (IB) No. 171/Chd/Pb/2022  
(Admitted)**

**Under Section 9, IBC 2016**

**In the matter of:-**

Tricon Dry Chemicals LLC

.....Petitioner/Operational Creditor

Vs.

Supreme Polytubes Ltd.

....Respondent/Corporate Debtor

**Present :**

Mr. Tajender Singh, Advocate for the applicant in IA No. 2059/2023.

**IA No. 2059/2023**

The present application has been filed under Rule 11 of NCLT Rules, 2016 for placing of record Form-2 in compliance of order dated 18.08.2023. The same is taken on record and IA No. 2059/2023 is disposed of accordingly.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

September 5, 2023

*Vriti*